

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 201 of 2011 & I.A. No. 309 of 2011

Dated: 28th March, 2012

**Present: Hon'ble Mr. Justice P.S. Datta, Judicial Member
Hon'ble Mr. V. J. Talwar, Technical Member**

**Tamil Nadu Generation & Distribution
Company Ltd. Appellant (s)**

Versus

**Power Grid Corporation of India
Ltd. & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. V. Senthil Kumar

**Counsel for the Respondent(s) : Mr. Anand K. Ganesan
for R-1.**

ORDER

On the prayer of the appellant, matter is adjourned for hearing to 16th April, 2012.

**(V.J. Talwar)
Technical Member**

**(P.S. Datta)
Judicial Member**